

**DR.SHAIK MOHD.FAZULULLA
REGISTRAR (RECRUITMENT)**



**AMARAVATI
PIN-522 239.**

NOTIFICATION

ROC.NO.366/2026-RC

DATED: 08.05.2026

SUB: RECRUITMENT - CIVIL JUDGE (SENIOR DIVISION) through a Limited Departmental Competitive Examination (LDCE) (10% Quota) vacancies for the year 2026 – Notified.

REF: Judgment of the Hon'ble Supreme Court of India in All India Judges Association and others Vs. Union of India and others in Writ Petition (Civil) No.1022/1989, dated 20.05.2025.

Anent to the reference cited, the High Court of Andhra Pradesh, hereby notify **(16) SIXTEEN** vacancies for the year 2026 in the cadre of Civil Judge (Senior Division) through a Limited Departmental Competitive Examination (LDCE) (10% Quota), pending consideration of amendments to A.P.State Judicial (Service and Cadre) Rules, 2007.


REGISTRAR (RECRUITMENT)

N.B.

1. The number of vacancies is tentative, the High Court may increase or decrease the vacancies depending on the exigencies.
2. The applicants are required to visit the website of High Court of A.P. <https://aphc.gov.in> to keep themselves abreast on all the related notifications until completion of the recruitment.